## CENTRAL ADMISTRATIVE TRIBUNAL CALCUTTA BENCH

No. M.A. 16 of 1996

( DA 43 of 1996 )

Date of order: 12.1.96.

Present:

Hon'ble Dr. B.C. Sarma, Administrative Member.

Hon'ble Mr. Paritosh Dutta, Judicial Member.

SWAPAN KR. NATH & ORS.

VS.

UNION OF INDIA & ORS. (E.Rly)

This M.A. has been filed with the prayer that liberty may be granted to the instant applicants to impleade the General Manager, E.Rly, Calcutta as respondent no. 3 in place of the Secretary (E) 'Rly, Board, New Delhi in the original petition 43 of 1996.

We have heard the submission of the ld. counsel for both the parties and the application is allowed, and we order that the necessary correction may be made in the original petition and other copies of the petition by accordingly.

Mr. Dutta prays for advancement of the date of admission hearing of the application which has been fixed on 18.1.1996 on the ground that the senior in this case will be out of station to attend the circuit bench at Port Blair Mr. Mallick did not object to the submission. Since the prayer is made for advancement of the date, it is allowed. The admission hearing of the matter shall he come up on 16.1.1996.

The M.A. is disposed of accordingly.

Paifosh sur.
MEMBER(J)

MEMBER (A)